

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14-12-2020 AT 10.30 AM
THROUGH VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/38/2020
NAME OF THE PETITIONER(S) : D.THIRUNAVUKKARASU
NAME OF THE RESPONDENT(S) : BHARAT SCAN PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC 2016**

(9)

[IBA/38/2020]

ORDER

There is no representation by both parties when the matter was taken up for hearing on 19.10.2020.

Counsel for Petitioner has been directed in the last hearing to take notice to the respondents and file affidavit of service. As per the Registry's record, no affidavit of service has been filed till date.

Hence, this Application **IBA/38/2020** is **dismissed for non prosecution.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

knp